

15.33 hrs.

Title: Introduction of the Right to Work Bill, 2002

SHRI G.M. BANATWALLA (PONNANI): Sir, I beg to move for leave to introduce a Bill to provide for the right to work and for allowance till such time as appropriate work is provided to any citizen, for establishment of Right to Work Fund, for creation of Right to Work Insurance and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the right to work and for allowance till such time as appropriate work is provided to any citizen, for establishment of Right to Work Fund, for creation of Right to Work Insurance and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI G.M. BANATWALLA : I introduce** the Bill.
